CASE INFORMATION FORMAT

DISTRICT	
PLEA	ASE TICK
CIVIL	
CRIMINAL	

S.NO	PLAINTIFF / PETITIONER / COMPLAINANT / APPELLANT / E [PLEASE FILL UP ALL THE RELEVANT FIELDS & (*) FIELDS A					EE HOLDER ETC.
1.	*Name of Plaintiff / Complainant etc.	155 1116	NELEVAIV	I FIELDS &	(*) FIELDS ARE N	MANDATORT
2,	*S/o, W/o, D/o					
3,	*Address					
4.	Aadhar Card No.		Radhaeta	rd No.	Pin Code	
5.	*Gender	Wille	Female	Others	Nationality	
6.	Date of Birth	200	IVIM.	YYYY	*Age	Years
8.	*Mobile No./*E-mail		Came No		-MAIL ID IN CAP	
9.	*Act / Section				STRUME TO THE CASE	HAL CELICAS
10.	Valuation of Suit	Court Fee ascertained :				
				Court Fe	ee paid /deposite	ed:
11.	*Police Station				(In Crimi	nal Matters Only)
12.	*F.I.R. No. & Year				Ela Crimu	nal Matters Only)

S.NO	DEFENDANT /	ACCUSE (PLEAS	D / RESPO	NDENT / J	UDGEMENT DEBTO	R ETC.
1.	*Name of Defendant /Accused etc.					Marie III
2.	*S/o, W/o, D/o					
3.	*Address					
4.	Aadhar Card No.		Andhar Car	d No.	Pin Code	
5,	*Gender	Natio	Somale	Others	Nationality	
6.	Date of Birth	DD	MM	YYYY	Age	
7.	Mobile No. / E-mail	R40	DEILE NO.	F	-MAIL ID IN CAPITAL	7017

S.NO.	ADVOCATE FOR PLAIN	NTIFF/ COMPLAINANT/ PETITIONER/ DECREE HOLDER ETC.			
1.	*Name of Advocate		*Bar Regn. No.		
2.	*Address		0.101		
3,	*Mobile No / E-mail	MOBILE NO.	E-MAIL ID IN CAPITAL LETTERS		

Subm	litted by :-
(Plaintiff/Petitioner/D	efendant/Accused/Others/Advocate)

Page.....1/2

EXTRA PARTY INFORMATION

1.							
1.	*Name of Extra Party				-	_	_
2.	*S/o, W/o, D/o						_
3.	*Address						
4.	Aadhar Card No.	Aadhar Card No.		*Gender	Male	Female	other
5.	Date of Birth / *Age	Date of Birth	Age	Nationality			
6,	*Mobile No. / *E-mail	Mobile No. E-MAIL IN CAPITAL LETTERS					
1.	*Name of Extra Party						
2.							I LL ST
	*S/o, W/o, D/o				Sales Control		
3.	*Address				go.		
4.	Aadhar Card No.	Aadhar Card No.		*Gender	Male	Female	others
5.	Date of Birth / *Age	Date of Birth	Age	Nationality			
6.	*Mobile No. / *E-mail	Mobile No.	E-	MAIL IN CAPITA	L LETT	ERS	
1.	*Name of Extra Party						
-	401						
2.	*S/o, W/o, D/o						
2.	*S/o, W/o, D/o *Address						
		Aadhar Card No.		*Gender	Male	Female	others
3.	*Address	Aadhar Card No. Date of Birth	Age	*Gender Nationality	Male	Female	others
3. 4. 5.	*Address Aadhar Card No.				141		others
3. 4. 5.	*Address Aadhar Card No. Date of Birth / *Age *Mobile No. / *E-mail	Date of Birth		Nationality	141		others
3. 4. 5.	*Address Aadhar Card No. Date of Birth / *Age	Date of Birth		Nationality	141		others
3. 4. 5. 6.	*Address Aadhar Card No. Date of Birth / *Age *Mobile No. / *E-mail	Date of Birth		Nationality MAIL IN CAPITA	141		others
3. 4. 5. 6.	*Address Aadhar Card No. Date of Birth / *Age *Mobile No. / *E-mail *Name of Extra Party	Date of Birth		Nationality MAIL IN CAPITA	141		others
3. 4. 5.	*Address Aadhar Card No. Date of Birth / *Age *Mobile No. / *E-mail *Name of Extra Party *S/o, W/o, D/o	Date of Birth		Nationality MAIL IN CAPITA	141		
3. 4. 5. 6. 6. 3. 3. 4. 3. 4. 4. 5. 6. 6. 6. 6. 6. 6. 6. 6. 6. 6. 6. 6. 6.	*Address Aadhar Card No. Date of Birth / *Age *Mobile No. / *E-mail *Name of Extra Party *S/o, W/o, D/o *Address	Date of Birth Mobile No.		Nationality MAIL IN CAPITA	AL LET	TERS	

(Plaintiff/Petitioner/Defendant/Accused/Others/Advocate)

Submitted by :-_